

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

20/06/2019

O.A./260/270/2019

SMT R DAS
-V/S-
M/O RAILWAYS

ITEM NO: 4

FOR APPLICANTS(S) Adv. : Mr.A.Pattnaik

FOR RESPONDENTS(S) Adv.: Mr.T.Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard both the learned counsels.</p> <p>2. The husband of the applicant who was an employee under the respondents was removed from service after facing departmental proceedings and subsequently died on 18.11.2009. The applicant seeks direction of disbursement of compassionate allowance in her favour inter alia on the ground that her husband has rendered service for more than 17 years. The applicant has obtained legal heir certification on 8.7.2016.</p> <p>3. Mr.Rath, learned counsel for the respondents submits that without approaching the concerned respondents and making any request for sanctioning compassionate allowance in her favour, she has directly approached this Tribunal.</p>

4. Being confronted with this submission of learned counsel for the respondents, learned counsel for the applicant seeks liberty to file representation before the respondent No.2/competent authority praying for sanctioning of compassionate allowance in her favour within a period of 15 days.

5. The applicant is given liberty to file representation before the respondent No.2/competent authority within a period of 15 days and respondent No.2/competent authority shall consider and dispose of the same with a reasoned and speaking order within 3 months and communicate the order to the applicant. The applicant is at liberty to place all relevant materials, circulars and guidelines before the competent authority while considering the representation for allowing compassionate allowance in her favour. It is made clear that this Tribunal has not gone into the merits of the case.

6. Accordingly the OA and the MA for condonation of delay are disposed of. No order as to costs.

7. Copy of this order be handed over to both the learned counsels.

(SWARUP KUMAR MISHRA)
MEMBER (J)

I.Nath

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